

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2015

Dated : 26th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

Pb State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K Ganesan
Ms. Swapna Seshadri
Mr. Ishan Mukherjee

Counsel for the Respondent (s) : -

ORDER

Heard. Issue Notice to the Respondent returnable within two weeks from today. Counter Affidavit may be filed within three weeks thereafter after serving a copy to the other side. Dasti Service is permitted.

Post the Appeal for hearing on **14th October, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/rkt